

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW.

This the 26th day of April, 2005
CONTEMPT PETITION NO:47 OF 2003 IN O.A. 610 OF 1995.

HON'BLE SHRI S.P. ARYA MEMBER (A)
HON'BLE SHRI M.L. SAHNI MEMBER (J)

Shyam Kumar Shukla, aged about 46 years, son of Shri O.P. Shukla, resident of House No. 631/9, Patel Nagar, Indira Nagar, Lucknow (Working in the Office of Chief Commissioner of Income Tax, Lucknow).

BY ADVOCATE: None. Applicant.

VERSUS

1. Shri P.N. Pathak, Chief commissioner of Income Tax, Lucknow.
2. Shri R.K. Singh, Commissioner of Income Tax-I, Lucknow.
3. Mrs. Mini Sinha Verma, Joint Commissioner of Income Tax (Systems), Lucknow.

BY ADVOCATE: Shri Raj Singh for Shri A.K. Chaturvedi. Respondents.

ORDER (ORAL)

BY HON'BLE SHRI S.P. ARYA MEMBER (A)

By order dated 7th June 2002 in O.A. 610/1995, the respondents were directed to make the payment for different periods and to consider the applicant for regularization. On perusal of records and hearing the counsel, it is found that directions issued from 10-A to 10-E ^{para} ^{of the Judgment} have been complied with. Since the order has been complied with, no contempt is made out. Contempt proceedings are dropped. Notices are discharged.

Signature
(M.L. SAHNI)

MEMBER (J)

Signature
(S.P. ARYA)

MEMBER (A)

V.

Q.R.
Copy of order
Recd. on 27/4/05
27/4/05